

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal no.222 of 2012 &  
IA 60 of 2013**

**Dated: 11<sup>th</sup> April, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**Reliance Industries Ltd. .... Appellant (s)**

**Versus**

**Petroleum & Natural Gas Regulatory Board & Anr. ... Respondent (s)**

**Counsel for the Appellant (s):** Dr. Abhishek Manu Singhvi, Sr. Adv.  
Mr. Parag Tripathi, Sr. Adv.  
Mr. Rajat Nair, Adv.  
Mr. K.R. Sasiprbhu, Adv.  
Mr. Gaurav Mitra, Adv.  
Mr. Amit Bhandari, Adv.  
Mr. Samreen, Adv.

**Counsel for the Respondent(s):** Mr. C.S. vaidyanathan Sr. Adv.  
Mr. Piyush Joshi, Adv.,  
Mr. Aspi Kapadia, Adv. &  
Ms. Sumiti Yadava, Adv. for R-2  
Mr. Saurav Aggarwal, Adv. &  
Mr. Rakesh Dewan for R-1, PNGRB

**Appeal no. 251 of 2012**

**Torrent Power Ltd. .... Appellant (s)**

**Versus**

**The Petroleum & Natural Gas Regulatory Board & Anr. ... Respondent (s)**

**Counsel for the Appellant (s):** Mr. Amit Kapur, Adv.  
Mr. Apoorva Mishra, Adv.  
Mr. Janimali Manikala, Adv.

**Counsel for the Respondent(s):**     **Mr. Saurav Agarwal, Adv. &**  
  **Mr. Rakesh Dewan, Adv. for R-1,**  
  **Mr. C.S. vaidyanathan Sr. Adv.**  
  **Mr. Piyush Joshi, Adv.,**  
  **Mr. Aspi Kapadia, Adv. &**  
  **Ms. Sumiti Yadava, Adv. for GSPL**

**ORDER**

The Learned Counsel for the Board as well as Learned Senior Counsel for Respondent No.-2 finished their arguments.

Post these matters for rejoinder submission on **13.05.2013 at 2.30 P.M.**

**(Nayan Mani Borah)**  
**Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

pr/rt